

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
 ALLAHABAD BENCH  
 ALLAHABAD.

ALLAHABAD THIS THE 12<sup>TH</sup> DAY OF NOVEMBER, 2018

PRESENT:

**HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)**  
**HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

ORIGINAL APPLICATION NO. 330/01776 OF 2010

Dinesh Pratap Singh, S/o Late Vijay Bahadur Singh, R/o Village Monhkapurva, Post Office Hana, Tehsil-Mau, District-Chitrakoot.

.....Applicant

By Adv. : Sri Saurabh (Not Present)

Versus

Union of India, through General Manager, Central Railway, Chhatrapati Shivaji Terminal, Mumbai and others

.....Respondents

By Adv:- Shri Anil Kumar (Not Present)

O R D E RDELIVERED BY HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

List revised. None present for rival parties.

2. Record reveals that applicant and his counsel was not present even on earlier occasion to argue the matter.

3. Considering all the facts and circumstances, it appears that the applicant has lost interest to pursue the original application.

4. Accordingly, original application is dismissed in default for non-prosecution. No Costs.

**(MOHD. JAMSHED)**  
**Member-A**

**(JUSTICE BHARAT BHUSHAN)**  
**Member-J**

**/Neelam/**